

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 115/GT/2013

Date: 22.8.2013

To,
The Chief Engineer (Commercial),
NHPC Office Complex
Sector-33, Faridabad
Haryana-121003

Sir,

Subject: **Petition No. 115/GT/2013: Approval of tariff in respect of Teesta Low Dam Project Stage-III for the period 01.04.2013 to 31.03.2014.**

Ref: **ROP dtd 25.7.2013 in Petition No. 115/GT/2013**

With reference to your letter No. NH/Comm/Tariff/307/2013/3687 dated 14.8.2013, I am directed to inform you that time for filing rejoinder to the reply of WBSEDCL has been granted upto 09.09.2013. Further extension of time shall not be entertained.

Sd/-
B. Sreekumar
Deputy Chief (Law)